

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6493
ANSWERED ON:06.05.2015
INCREASING QUOTA FOR SCS
Chinnaraj Shri Gopalakrishnan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has any proposal to increase existing quota for Scheduled Castes (SCs) in view of increase in their population;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a): No, Madam.

(b): Does not arise in view of reply to part(a) of the question.

(c): As per decision of the Hon'ble Supreme Court total reservation for Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) cannot exceed the limit of 50%. Presently, the total reservation for SCs, STs and OBCs in case of direct recruitment on all India basis by open competition is 49.5% and in case of direct recruitment of all India basis otherwise than by open competition is 50%.